

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-209
IB-34(ND)/2020

IN THE MATTER OF:

Amit Singla.

Vs.

Indiglobal Tradelinks Pvt Ltd

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 04.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Ms. Somya Deep, Advocate

For the Respondent/CD : Ms. Pallavi, Advocate

For the Intervener :

ORDER

Both the sides are present. The order passed in IB.1270/2019 is awaited.

List on 16.03.2020.

S.d

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

U.D.Mehta

S.d

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)